

# **PATNA HIGH COURT**

## **NOTICE**

### **District Judge (Entry Level), Direct from Bar Exam-2021**

It is hereby informed that the objections filed by the candidates in respect of questions and / or their model key (answers) uploaded on the website of Court on 10.03.2022 of the Preliminary Test held under the District Judge (Entry Level), Direct from Bar Exam-2021 on 06.03.2022 (Sunday) have been considered by the Court and resolved to :-

- (i) Delete questions no. 55, 60, 78 & 99 from the purview of evaluation.
- (ii) Alter Model Key (Answers) as follows:-

Question No.	Model Answer	Revised Model Key (Answer)
50	D	C
53	B	A
76	A	D
80	C	A
89	A	B
93	B	A
98	B	C

- (iii) Award 3 marks to the candidates who have marked either B or C against Question No. 92.
- (iv) All other objections stand disposed of accordingly.

By order of the Court

Patna High Court, Patna  
Date: 09.05.2022

  
Registrar General